

Dated..... 20/11/2014.....

THE
PARLIAMENTARY DEBATES
(Part II—Proceedings other than Questions and Answers)
OFFICIAL REPORT

1075

1076

HOUSE OF THE PEOPLE

Wednesday, 4th June, 1952

The House met at a Quarter Past
Eight of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

9-15 A.M.

PAPERS LAID ON THE TABLE

- (i) ANNUAL REPORT OF DAMODAR VALLEY CORPORATION; AND (ii) BUDGET ESTIMATES OF DAMODAR VALLEY CORPORATION

The Minister of Planning and River Valley Schemes (Shri Nanda): I beg to lay on the Table a copy of each of the following papers, under Sections 45(5) and 44(3) of the Damodar Valley Corporation Act, 1948:—

- (i) Annual Report of the Damodar Valley Corporation, Part I, for 1950-51. [Placed in Library. See No. IV M. 4 (8)] and
(ii) Budget Estimates of the Damodar Valley Corporation for 1952-53. [Placed in Library. See No. IV M. 4 (9)].

GENERAL BUDGET—GENERAL DISCUSSION—concl'd.

Mr. Speaker: We will now proceed with the general discussion of the Budget. Today is the fourth and the last day and the time will be more limited today, because I propose to call on the Finance Minister at 12 NOON. I think one hour is quite sufficient for him.

57 P.S.D.

The Minister of Finance (Shri C. D. Deshmukh): Yes, Sir.

Mr. Speaker: So, the time available to hon. Members is up to 12 NOON. Mr. More.

Shri Sarangadhar Das (Dhenkanal—West Cuttack): May I request you to give a little more time to the opposition benches? The time allotted to the different groups and parties has not yet been fully utilised by the Members who had given their names and many have not been called.

Mr. Speaker: I might inform the hon. Members that the account of the time is kept and it will be found to have been very nearly made up, as suggested I repeat "very nearly". There have been a number of difficulties for which the parties also are partly responsible, inasmuch as both the lists of Members of the parties as also the speakers are changing from time to time and some names are coming in at the last minute. The other difficulty which I experienced was that people whose names are included in the lists are not in their seats when their turn comes. This was to some extent inevitable in such a large House as this and I think that as we proceed further, matters will be regularised.

One of the other reasons which I may mention is that some Members of the Opposition and also some Members of the Congress Party took a much longer time in finishing their speeches than the fifteen minutes allowed to them. Even otherwise, I have said very often that I do not guarantee and cannot guarantee that every person will necessarily be called. The lists are supplied to me for my guidance and I am always looking to the way in which the debate is proceeding. No doubt, I have to take the time into consideration, but my sole purpose is to see that every point of view gets a fair representation and different groups have their